12 NOON

PAPERS LAID ON THE TABLE

Papers Laid

[The Deputy Chairman in the Chair]

SHRI SUBRAMANIAN SWAMY:
Madam, I gave a notice of privilege
against Shri Gopalsamy... (Interruptions)...

THE DEPUTY CHAIRMAN: First let me finish papers to be laid on the Table.

- Report and Accounts (1989-90) of the Childrens' Film Society India, Bombay and related papers.
- II. Report of Justice Harbans Singh Rai Commission of Inquiry re. the death of Shri Jagdev Singh Khudian, Member of Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Children's Film Society India, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at 'a) above.

[Placed in Library See No. LT—2239/91 for (a) to (c)]

- (ii) Report of Justice Harbans Singh Rai Commission of Inquiry to enquire into the circumstances which lead to the death and the cause of death of Shri Jagdev Singh Khudian, Member of the Lok Sabha, together with Memorandum of Action taken thereon. [Placed in Library, See No. LT—2177/91]
- I. Accounts (1989-90) of the Annual Accounts of the Employees State Insurance Corporation, New Delhi and related papers.

II. Report and Accounts (1989-90) of the National Institute for the Mentally Handicapped, Secunderabad- and related papers.

III. The Employees' Deposit linked Insurance (Second Amendment) Scheme, 1990

अस मंद्रालय में राज्य मंत्री धौर कल्याण मंद्रालय में राज्य मंत्री थी रामजी लाल पुमन । महोदया, मैं निम्नलिखित पत्न समा पटल पर रखता हूं।

I. कर्मनारी राज्य बीमा अधिनियम, 1948 की धारा 36 के अधीन 1989-90 के वर्ष के लिये कर्मनारी राज्य बीमा, निगम नई दिल्ली के नार्षिक लेखाओं की एक प्रति (अंग्रेजी तथा हिन्दी में) और उस पर लेखा परीक्षा प्रतिवेदन । [पुस्तकालय में रखी गयी। चेंखिये सं० एल टी० 2181/91]

 निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में)

(i) 1989-90 के वर्ष के लिये नेशनल इनस्ट्यूट फार दी मैं टकी हैन्डीकैंप्ड, सिकन्दराबाद का छठा वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों, पर लेखापरीक्षा प्रतिवेदन सिहत ।

(ii) इन्स्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा।

(iii) ऊपर (i) में उल्लिखित पत्नों को सभापटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण। [पुस्तकालय में रखी गयी) (i) से (iii) के लिए देखिए संव एक टीव 2182/91]

III. कर्मचारी भविष्य निधि और प्रकीण उपबन्ध अधिनियम, 1952 की धारा 7 की उपधारा (2) के अधीन कर्मचारी निक्षेप सहबद्ध बीमा (द्वितीय संशोधन) स्कीम, 1990 को प्रकाशित करने बाली क्षम मंत्रालय की अधिसूचना साठकाठनिठ संउ 30, दिनांक 12 जनवरी, 1991 की एक प्रति (अंग्रेजी तथा हिन्दी में) [पुस्तकालय में रखी गयी। बिखये संठ एलठ टीठ

2179/91